

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**(IB)-428(PB)/2017**

**IN THE MATTER OF:**

**Akshar Stationery & Xerox  
v.  
Punj Lloyd Limited & Ors.**

**.....Petitioner**

**.....Respondents**

**SECTION : UNDER SECTION 9**

**Order delivered on 07.11.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR  
Hon'ble President**

**Deepa Krishan  
Hon'ble Member (T)**

**For the Petitioner(s): Ms. Anubhuti Seth, Advocate**

**For the Respondent(s): Mr. Mrinal Bharti & Mr. Manish Shekhari,  
Advocates**

**Mr. Sanjay Kumar Ruia, Professional  
Representative**

**ORDER**

For order, see (IB)-427(PB)/2017.

07.11.2017  
Vineet